F.No.6/2627/2011/HRD-I Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade ******

Udyog Bhawan, New Delhi Dated the 24th May, 2022

OFFICE ORDER NO. 55/2022

The Competent Authority has accepted the resignation of Shri Gagandeep Singh (ITS:2011), Joint DGFT, RA, Varanasi, from Government service, with effect from the afternoon of 31st May, 2022, under Rule 14 of Central Civil Services (Implementation of National Pension System) Rules, 2021.

(S.K. Mohapatra)

Dy.Director General of Foreign Trade

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Copy to:

- 1. Shri Gagandeep Singh (ITS: 2011), Joint DGFT, RA, Varanasi.
- 2. PPS to Commerce Secretary, Department of Commerce.
- 3. Sr.PPS to DG
- 4. The Additional DGFT, Zonal DGFT Office, CLA, New Delhi
- 5. O/o Joint DGFT, RA, Varanasi with a request to take further necessary action in the matter as per relevant Rules.
- 6. CPAO / Cash Section O/o the DGFT, Udyog Bhawan, New Delhi
- 7. HRD-III/Vigilance/O&M/Reception/Library/General Sections.
- 8. Hindi Section for Hindi Version.
- 9. Office Order File/Guard File/Personal File of the officer.